GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3741 ANSWERED ON:04.09.2012 VACANCIES IN SSB Mithlesh Shri

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of vacancies have arisen in various posts/cadres in Sashastra Seema Bal (SSB) due to deputation duties and attachments in various departments and with officers;
- (b) if so, the details thereof and the reasons therefor indicating the number of vacancies available, the number of officers posted on deputation and attached with officers for more than three years, post/cadre-wise;
- (c) whether a number of non-gazetted staff of SSB have been placed on deputation/ attachment at Delhi and National Capital Region for a period beyond the stipulated period in violation of the norms;
- (d) if so, the details thereof and the reasons therefor indicating the guidelines/ stipulated in this regard and the number of persons posted in violation of the norms, posts-wise and cadre-wise; and
- (e) the steps taken for repatriation of the said staff to their parent cadre?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): No madam. There are 14,999 vacancies as against sanctioned strength of 80,697 in SSB. These vacancies have, however, not arisen due to deputation or attachments alone but mainly due to the rapid expansion of the Force in the recent years. There are only 516 personnel on deputation, the post/cadre-wise details of which are as under:

(i) General Duty Cadre

Commandant - 02

2IC - 04

DC - 04

Inspector - 04

AC - 04

Head Constable - 79

Constable - 276

Naik - 06

AO - 02

Jt.AO - 02

SAO - 25

CO - 51

(ii) Medical Cadre

Dy. Comdt. - 01

(iii) Telecommunication Cadre

AC - 02
(iv) Ministerial Cadre
AD - 01
PS - 05
SO-01
(v) Publicity Cadre
APO - 01
(vi) Engineering Cadre
AE - 01
(vii) Veterinary Cadre
SVO - 01
AS(Vety.) - 01
(viii) Tradesman - 43
Out of the 516 personnel on deputation, 333 personnel have been provided to NSG and SPG as per ongoing arrangement/commitment. SSB personnel are sent on deputation against the Force's reserve and vacancies caused due to deputation are filled by promotion/ fresh recruitment on one to one basis as per the extant Govt. policy.
As regards attachment of SSB personnel, total of only 33 personnel are attached with the Ministry, details of which are as under:
(i) General Duty Cadre
Head Constable - 02
Naik - 01
Lance Naik - 01
Constable - 07
(ii) Tradesman - 01
(iii) Const(Driver) - 04
(iv) Telecommunication cadre

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Head Constable - 01
Inspector - 01
SI/Steno - 02
SI - 01
Steno - 03
PS - 01
UDC - 04
LDC - 01
Head Const(M) - 01
Asstt - 01
No vacancies are, however, accrued due to attachment as the same is an adhoc arrangement and the personnel so attached continue
to be borne on the strength of their units.
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(c) to (e): Only 11 SSB personnel are on attachment in Delhi for more than three years purely on administrative grounds. The details of these personnel are as under:

(i) General Duty Cadre

Naik - 01

(ii) Ministerial Cadre

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SI(M) - 01

Steno - 01

UDC - 03

LDC - 01

(iii) Telecommunication cadre

Head Constable - 01
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Constable - 03

(iv) Drivers

The extension of deputation/ attachment tenure of SSB personnel has been duly considered and extended in public interest/on administrative grounds by the competent authority in the Ministry.